

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**

(Office of the Registrar General at Srinagar)

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**Subject: One day sensitization programme for referral Judges of Jammu province and other stakeholders on the topic "Contemporary Issues in Mediation and Role of Referral Judges in the Process of Mediation" on 21<sup>st</sup> May, 2022.**

**ORDER**

No: 550 of 2022/REG

Dated: 10/05/2022

The Judicial Officers of Jammu province as per **Annexure-"A"** are hereby nominated to attend the one day sensitization programme for referral Judges of Jammu province and other stakeholders on the topic "**Contemporary Issues in Mediation and Role of Referral Judges in the Process of Mediation**" scheduled to be held on 21<sup>st</sup> May, 2022, Saturday, at 10:00 AM, at J&K Judicial Academy, Jammu in association and assistance of J&K Legal Services Authority as well as J&K Judicial Academy. Besides, the Advocates (Trained Mediators) as per **Annexure-"B"** are also hereby nominated to attend the aforesaid programme.

Further, the nominated Judicial Officers and Advocates shall report at J&K Judicial Academy, Jammu at 09:30 AM sharp.

**By Order.**

(Sanjeev Gupta)  
Registrar General

Dated: 10/05/2022

No: 14373-96/REG

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Director, J&K Judicial Academy, Jammu for information and with the request to provide all necessary logistic support/cooperation for organizing the aforesaid programme.
5. Member Secretary, J&K Legal Services Authority, for information and with the request to provide all logistic support/cooperation for conducting the aforesaid programme and also bear all the finances involved in organizing the said programme. Further, you are also authorized to extend invitation to the nominated Resource Persons for the programme.
6. Principal District & Sessions Judges of Jammu province, for information and necessary action.
7. Coordinator, Mediation and Conciliation Committee, High Court of J&K and Ladakh for information and with the request to take all further necessary action in the matter.
8. CPC, eCourts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and to keep the record of the same.

Registrar General

**Annexure-“A”****List of Judicial Officer (Referral Judges) nominated for One Day Sensitization Programme.**

S.No.	Name of the Officer	Designation with Place of posting
1.	Sh. Sarfaraz Hussain Shah	ADJ, Bank Cases Jammu
2.	Ms. Kusum Lata Pandita	Principal Judge, Family Court, Jammu
3.	Sh. Kamlesh Pandita	Addl. District & Sessions Judge, Kathua
4.	Sh. Suresh Chander Katal	Addl. District & Sessions Judge, Udhampur
5.	Sh. Sunit Gupta	Addl. District & Sessions Judge, Doda
6.	Sh. Mehmood Ahmad Chowdhary	Addl. District & Sessions Judge, Rajouri
7.	Ms. Renu Dogra	Sub Judge, Jammu
8.	Sh. Susheel Singh	Sub Judge/Special Mobile Magistrate (13 <sup>th</sup> F.C) Jammu
9.	Ms. Anjana Rajput	Sub Judge/Special Mobile Magistrate (13 <sup>th</sup> F.C) Kathua
10.	Ms. Urvashi Raina	Munsiff, Jammu
11.	Ms. Suhasni Vasisatha	Munsiff/Addl. Special Mobile Magistrate (13 <sup>th</sup> F.C) R.S. Pura
12.	Ms. Himani Parihar	Munsiff, Akhnoor
13.	Ms. Rashi Verma	Addl. Munsiff, Samba
14.	Ms. Ananta Raina	Munsiff/Addl. Special Mobile Magistrate Samba
15.	Ms. Maleeka Sharma	Munsiff, Udhampur
16.	Ms. Priyanka Mahajan	Munsiff/Addl Spl Mobile Magistrate, Reasi
17.	Ms. Madhu	Munsiff, Majalta
18.	Ms. Arti Devi	Munsiff, Reasi
19.	Sh. Mahavir Singh	Munsiff, Mahore

20.	Ms. Cheena Sumbaria	Munsiff, Kathua
21.	Ms. Girja Shavan	Munsiff, Hira Nagar
22.	Ms. Rajni Bhagat	Munsiff, Mahanpur
23.	Sh. Rohit Sharma	Munsiff/Addl. Special Mobile Magistrate (13 <sup>th</sup> F.C) Billawar
24.	Ms. Neena Thakur	Munsiff/Addl. Special Mobile Magistrate (13 <sup>th</sup> F.C) Doda
25.	Sh. Arvind Manhas	Munsiff, Gandoh Bhallesa
26.	Ms. Mahjabeen Akhter	Munsiff, Kishtwar
27.	Ms. Arusa Chowdhary	Munsiff, Ramban
28.	Ms. Saloni Anand	Munsiff, Banihal
29.	Sh. Anjeet Singh	Munsiff, Ukhral
30.	Sh. Rifaqat Hussain	Munsiff Thanamandi

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**Annexure-“B”****List of Advocates (Mediators) nominated for One Day Sensitization Programme.**

S.No.	Name of the Advocate (Mediator)	Contact No.	Place of Practice
1.	Ms. Neena Mishra, Advocate	9419140644	Jammu
2.	Sh. Kishore Kumar, Advocate	9419124424	Jammu
3.	Ms. Vijay Lakshmi, Advocate	9796673273	Udhampur
4.	Ms. Shallu Kahjuria, Advocate	9419264473	Udhampur
5.	Sh. Mukesh, Advocate	9858923276	Kathua
6.	Sh. Rajesh Kumar, Advocate	7889877192	Kathua
7.	Sh. Ajay Gupta, Advocate	9419377697	Samba
8.	Sh. Dwarka Nath Sharma, Advocate	9906307004	Samba
9.	Sh. M.S. Mir, Advocate	9419156147	Reasi
10.	Sh. Kuldeep Kumar Dubey, Advocate	9419164223	Reasi
11.	Sh. Dharam Singh, Advocate	9419183375	Ramban
12.	Sh. Hamid Itoo, Advocate	9419167382	Ramban
13.	Sh. C.K. Gupta, Advocate	9419155054	Bhaderwah
14.	Sh. Ajay Thakur, Advocate	9419169590	Doda
15.	Sh. Mohd. Hussain Waza, Advocate	9419154045	Kishtwar
16.	Sh. Inderjeet Charak, Advocate	9419680053 7051201414	Kishtwar
17.	Sh. Rajesh Sharma, Advocate	9419267184	Rajouri
18.	Sh. Sanjay Sharma, Advocate	9797407020	Rajouri
19.	Sh. Ifthkar Ahmad Bazmi, Advocate	6005633822	Poonch
20.	Sh. Anuj Kapoor	9622327864	Poonch

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